

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-451 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Prestress Wire Industries Vs. SPML Infra Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Ankit Anandraj Shah		
	For the Respondent:	Mr. Soumyajit Nath		

ORDER

Ld. Counsel for the Petitioner submits that a settlement has been arrived at. A Demand Draft has been handed over to the Ld. Counsel for the Petitioner which is being accepted in full and final settlement of their claim.

The Respondents also undertake to give Form-C to the Petitioners within one week from today.

Ld. Counsel for the Petitioner wishes to withdraw the present petition.

Dismissed as withdrawn.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)